

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 12, 2016

No. 375 /JR(S)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Smt. **Deepa Jain**, Principal Judge, Family Court, Gautam Budh Nagar, till the new District & Sessions Judge assumes charge of his office.

No. 376 /JR(S)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Babu Lal Kesharwani**, Additional District & Sessions Judge, Lucknow, till the new District & Sessions Judge assumes charge of his office.

No. 377 /JR(S)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Rajbeer Singh**, Additional District & Sessions Judge, Muzaffarnagar, till the new District & Sessions Judge assumes charge of his office.

No. 378 /JR(S)/2016

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Mohd. Zaheeruddin**, Additional District & Sessions Judge, Aligarh, till the new District & Sessions Judge assumes charge of his office.

BY ORDER OF THE COURT,

sd/-

**(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 153 /JR (S)/ 2016, Dated: Allahabad: April 12, 2016

copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Treasury Officers, Aligarh, Gautam Budh Nagar, Lucknow and Muzaffarnagar.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The District & Sessions Judges, Aligarh, Gautam Budh Nagar, Lucknow and Muzaffarnagar. (Information available on E-mail).

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Senior Registrar (Judicial), High Court, Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Officer On Special Duty (Judicial)/Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin. C Section), High Court, Allahabad
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judges, Aligarh, Gautam Budh Nagar, Lucknow and Muzaffarnagar. (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)